

[← back](#)**Status: Pending**Case Number: **WP 14909/2023**
(KAHC010352102023)Classification: **EDN RES**Date of Filing: **10/07/2023**
17:38:55Petitioner: **MUGIL ANBU**
VASANTHAPet. Advocate: **CLIFTON D**
ROZARIORespondent: **STATE OF**
KARNATAKA

Resp. Advocate:

Filing No.: **WP 14886/2023**Judge: **ASHOK S.KINAGI**Last Posted For:
PRELIMINARY HEARINGLast Date of Action:
07/08/2023Last Action Taken:
ADJOURNEDNext Hearing Date:
21/08/2023**Daily Orders: WP 14909/2023**

1	ASHOK S.KINAGI	<u>07/08/2023</u>
	Learned counsel for respondents No.3 and 4 filed the statement of objections. Same is placed on record. Learned High Court Government Pleader seeks time to file the statement of objections. A week's time is granted to file the statement of objections. List this matter on 21.08.2023. Last Updated On: 2023-08-07 17:16:54	
2	ASHOK S.KINAGI	<u>31/07/2023</u>
	Learned counsel for respondent Nos.3 and 4 seeks time to file statement of objections. One week's time is granted to file statement of objections. Re-list the petition on 07.08.2023. Last Updated On: 2023-07-31 14:55:30	
3	SACHIN SHANKAR MAGADUM	<u>24/07/2023</u>
	, Learned HCGP is directed to accept notice for respondent Nos.1 and 2. Sri.Adithya Narayana, learned counsel is directed to accept notice for respondent Nos.3 and 4. List this matter in the preliminary hearing on 31.07.2023 to consider the interim prayer. The petitioner shall intimate the next date of hearing to the respondents. Last Updated On: 2023-07-25 10:35:55	
4	SACHIN SHANKAR MAGADUM	<u>18/07/2023</u>

List this case on 24/07/2023

Last Updated On: 2023-07-19 12:46:23